## CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## O.A. No. 327/97

Monday this the 7th day of April, 1997.

## CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

R.Rajarathinam,
Station Master Grade I,
Southern Railway,
Palghat Division, Mettupalayam,
residing at Railway Quarters,
Mettupalayam, Coimbatore District. .... Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

- Union of India through the General Manager, Southern Railway, Park Town PO, Madras. 3.
- 2. The Chief Operations Manager, Southern Railway, Park Town PO, Madras. 3.
- The Additional Divisional Railwqy Manager, Southern Railway, Palghat Division, Palghat.
- The Divisional Personnel Officer, Southern Railway, Palghat Division, Palghat.
- 5. Sri T.Vijayakumar, Station Master, Southern Railway, Tirupur Railway Station & P.O. Coimbatore District.

.... Respondents

(By Advocate Mrs. Sumati Dandapani for R. 1to4)

The application having been heard on 7.4.1997, the Tribunal on the same day delivered the following:

## ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant has impugned the order dated 17.2.1997 by which he has been transferred to Tirupur and one Station Manager has been transferred to the post which he was holding. He has therefore filed

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this application praying that the impugned order may be quashed on various grounds.

- 2. When the application came up for hearing today, the learned counsel for respondents under instructions from the department submitted that the impugned order has been issued by an incompetent authority and the respondents do not wish to implement the order and that the order may be treated as invalid.
- 3. In the light of the above submission by the learned counsel for respondents nothing further survives in this application and therefore it is closed. No costs.

Dated the 7th day of April, 1997.

P.V.VENKATAKRISHNAN ADMINISTRATIVE MEMBER

A.V. HARIDASAN VICE CHAIRMAN

ks.